

**PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 23.04.2021**

<b>SI No</b>	<b>CrIMP No</b>	<b>Accused Name</b>	<b>Cr. No</b>	<b>P.S</b>	<b>Sec.</b>	<b>Remand</b>	<b>Advocate names</b>
1	2273/2021	Alaguraja (A1), S/o.Ganesan	49/ 2021	Saptur	294(b) 323 417 376 420 506 506(i) IPC	30.03.2021	M.Kubendiran
	01/2021 in Crlmp No.2273/ 2021	Suruthi	49/ 2021	Saptur	294(b) 323 417 376 420 506 506(i) IPC	<b>INTERVE NER</b>	PAT.S.Iyappakat hirvel
2	2278/2021	1. Muthumari (A2) 2. Jothi (A3) 3. Ganesan (A4)	49/ 2021	Saptur	294(b) 323 417 476 420 509 506(i) IPC	AB	M.Kubendiran
	01/2021 in Crlmp No.2278/ 2021	Suruthi	49/ 2021	Saptur	294(b) 323 417 376 420 506 506(i) IPC	<b>INTERVE NER</b>	PAT.S.Iyappakat hirvel
3	2359/2021	C.Prabhu (A2), S/o.Chithiraivel	43/ 2021	Keelavalavu	147 148 341 294(b) 302 of IPC	10.02.2021	A.Arumugam
4	2401/2021	A.Dharmar (A3), S/o.Ammsi	43/ 2021	Keelavalavu	147 148 341 294(b) 302 of IPC	10.02.2021	Na.Manimaran
5	2443/2021	Mr.Lingesh (A6), S/o.Mr.Muthuramaling am	43/ 2021	Keelavalavu	147 148 294(b) 341 302 IPC	15.03.2021	J.Velayutham

6	2505/2021	Saran(A5), S/o.Suppaiah	43/ 2021	Keelavalavu	147 148 294(b) 341 and 302 of IPC	12.02.2021	K.Alagumalai
7	2532/2021	Sonai (A4), S/o.Anbalagan	43/ 2021	Keelavalavu	147 148 294(b) 341 and 302 of IPC	12.02.2021	K.Alagumalai
8	2533/2021	Ayyanar (A1), S/o.Ravichandran	43/ 2021	Keelavalavu	147 148 294(b) 341 and 302 of IPC	12.02.2021	K.Alagumalai
9	2400/2021	Kumar (A6), S/o.Sankar	132/ 2021	S.S.Colony	147 148 149 342 294(b) 324 307 302 506(ii) IPC	24.02.2021	C.Karthikeya
10	2444/2021	Aasaithambi	356/ 2021	Anna Nagar	302 of IPC	20.03.2021	S.Arokiya Selva Ramesh
11	2483/2021	Muthu Balakrishnan @ Pottu Muthu, S/o.Asaipandi	308/ 2021	Avaniyapur am	3 of Explosive Substances Act 1908 and 4 of TNPPDL Act	06.04.2021	S.Raja mohan

12	2534/2021	1. Ramasamy @ Kannan (A1) 2. Athi (A2) 3. Anbu @ Perumal (A5)	97/ 2021	Melur	147 148 294(b) 341 302 307 and 506(ii) of IPC	10.02.2021	T.Sugumaran
13	2535/2021	Kannan, S/o.Periyanayagam	106/ 2018	Anna Nagar	302 of IPC	13.11.2019	P.M.Sureshku mar
14	2536/2021	Senthilkumar, S/o.Marnadu	118/ 2021	Samayanall ur	294(b) 306 and 109 of IPC and Sec.4 of TNPWH Act	19.03.2021	P.Solaipandian
15	2537/2021	Sundaramoorthy, S/o.Venkatesan	1535/ 2020	Kallikudi	406 420 395 402 of IPC	03.04.2021	A.K.Ramasamy
16	2538/2021	Dhinakaran @ Dhina, S/o.Davit Raja	132/ 2021	Thirunagar	25(1-A) Arms Act.	17.04.2021	C.Prabhakaran
17	2539/2021	1. Rajesh (A1), So.Baskaran @ Baskar 2. Gowtham Raja (A2), S/o.Kalanjiyam @ Kalanjiyam Raja 3. Selvam (Koluppu Selvam) (A4), S/o.Gurusamy @ Rasu	65/ 2021	Kadupatti	147 148 294(b) 324 323 379(NP) 307 IPC	11.04.2021	M.Thiyagaraja

**ANTICIPATORY BAIL PETITION**

18	4986/2020	1. Karthi, S/o. Veeran 2. Alagu, W/o. Veeran 3. Ashok, S/o. Veeran 4. Mekala, D/o. Veeran	45/ 2020	Tallakulam AWPS	498(a), 506(i) IPC	AB  Interim	K.Senthikumar 9842188990
19	2103/2021	1. Mahendran, S/o.Rajaram 2. Azhagarsami, S/o.Ramakrishnan 3. Ramu, S/o.Ramar	Not Known / 2021	CCB Madurai	120(B) 294(b) 465 467 468 471 420 447 506(ii) of IPC	AB	C.Senthamilselvan
	01/2021 in Crlmp No.2103/ 2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	Not Known / 2021	CCB Madurai City	120(B) 294(b) 465 467 468 471 420 447 506(ii) of IPC	<b>INTERVE NER</b>	N.Sathish Babu
20	2098/2021	Khadarbatcha (A3), S/o.Abdul Majith	172/ 2021	Melur	406 420 of IPC	AB	V.A.Dhana Aravindha Balaji
21	2457/2021	Tharmar @ Dharmar, S/o.Andiyappan	79/ 2021	Palamedu	4(1-A) TNP Act	AB	C.Karthikeya
22	2459/2021	1. D.Kathishkumar, S/o.Deivam 2. D.Sakunthala, W/o.Late. Deivam 3. Kala, W/o.Subash Chandra Bose 4. Subash Chandra Bose, S/o.Saminathan	Not Known /2021	Usilampatti AWPS	498(A) of IPC and Sec.4 of TNPWH Act	AB	P.Murugapandi

23	2460/2021	1. Rajasekar @ Selvam, S/o.Ramamurthy 2. S.Rajeshkannan, S/o.Kodi Selvam 3. P.Appu, S/o.R.Pandiselvam 4. B.Ramesh Babu, S/o.S.Boominathan	227/ 2021	Koodal Pudur	147 148 294(b) 324 506(ii) of IPC	AB	S.Ayyapparaja
24	2509/2021	Ramamoorthy, S/o.Raman	54/ 2021	Sindhupatti	147 148 294(b) 379(NP) 506(2) of IPC and 4 of TNPWH Act	AB	D.Sumathi
25	2540/2021	1. Muthukumar(A1) 2. Muthuraj @ Muthuraja @ Karthick (A3)	103/ 2021	Thirupparan kudram	294(b) 323 of IPC & Sec.4 of TNPWH Act 2002.	AB	U.Prabhakar
26	2541/2021	1. Raman (A1), S/o.Chinnappan 2. Malliga (A2), W/o.Raman	181/ 2021	Melur	448 294(b) 323 324 506(2) and 307 of IPC	AB	P.Saravanan
27	2542/2021	Palaniyammal (A2), S/o.Chinnasamy	64/ 2021	Melavalavu	147 148 294(b) 323 324 448 427 506(2) IPC and 4 of TNPWH Act	AB	P.Saravanan
28	2543/2021	Durai, S/o.Ayyanan	692/ 2020	Kottampatti	4(1) (aaa) 4(1) (i) 4(1-A) of TNP Act	AB	T.Vigneswaran

**CONDITION RELAXATION PETITION**

29	2544/2021	Velmurugan, S/o.Rakkappan	65/2021	Samayan allur	174 Crpc and 302 IPC @ 498(A) & 306 IPC	K.M.Vivekananthan
30	2545/2021	Calvin Selvarajis (A1), S/o.Gril Sahaya Rajasekar	134/2021	Melur	294(b) of IPC and Sec 3(1) of TNPPDL Act	M.Kannan
31	2546/2021	Veeramani, S/o.Rajamani	496/2013	Teppakul am	120(B) 147 148 149 212 302 ipc R/W 109 and 34 of IPC	K.S.Selvaganesan
32	2547/2021	1. Perumal, S/o.Rengasamy 2. Sam Immanuvel, S/o.Mohan	65/2020	CCB Madurai	120(B) 294(b) 465 467 468 471 420 447 and 506(ii) of IPC	M.Iyyasamy
33	2548/2021	1. P.Subbulakshmi, W/o.Panneer Selvam 2. Ranjithkumar, S/o.Ukkirapandi	65/2020	CCB Madurai	120(B) 294(b) 465 467 468 471 420 447 and 506(ii) of IPC	M.Iyyasamy
34	2549/2021	N.S.Lakshmi, W/o.Senthil	1442/2020	Vilakuth oon	406 409 420 468 and 471 of IPC	P.Kumaravel
35	2550/2021	Pandiyammal, W/o.Sonai	51/2020	Austinpa tti	120(b) 109 and 302 of IPC	M.Palani

36	2551/2021	1. Murugan (A2), S/o.Karthiyasamy 2. Kabildev (A3), S/o.Murugan 3. Amirtham, W/o.Karthiyasamy	38/2021	Uthappa naickanu r	147 148 294(b) 323 324 and 506(ii) of IPC	P.M.Kumaran
37	2552/2021	1. Salamon Raja Vasantham 2. Punitha Devi Sundari	03/2020	Tiruman galam AWPS	498(A) 406 and 506(i) of IPC	A.Raman
38	2553/2021	R.Adheep Ahamed, S/o.Rahim Sikkandar	318/2021	Anna Nagar	147 294(b) 323 324 and 506(ii) of IPC	K.Balamurugan

**TIME EXTENSION PETITION**

39	2554/2021	1. Lakshmi, W/o.Muthurakku 2. V.Annapoorani, W/o.Venkateswaran	364/2021	Anna Nagar	294(b) 323 and 506(ii) IPC and 379(NP) Act	P.Saravanan
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**AMENDMENT PETITION**

40	2555/2021	1. N.Ramar @ Ration Kadai Ramar (A2), S/o.Nagendran 2. M.Selvakumar (A3), S/o.Murugan 3. C.Mathivanan, (A4), S/o.Chinnamalaiyan 4. C.Karuppaiah (A5), S/o.Chinnamalaiyan	102/2021	Perungu di	147 448 294(b) 341 427 324 323 506(ii) of IPC r/w Sec.4 of TNPWH Act	Austin
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